

<b>FORM G</b>	
<b>INVITATION FOR EXPRESSION OF INTEREST FOR</b>	
<b>SPASHT MARKETING PRIVATE LIMITED OPERATING IN CONSULTANCY SERVICES AT KOLKATA</b>	
<small>(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</small>	
<b>Sl.</b>	<b>RELEVANT PARTICULARS</b>
1.	Name of the corporate debtor along with PAN & CIN/LLP No. <b>M/S SPASHT MARKETING PRIVATE LIMITED PAN: AAFCS2950K CIN: U51902WB2001PTC082951</b>
2.	Address of the registered office <b>The Millennium 235/2A, A/C Bose Road, 3rd Floor, Kolkata, West Bengal, India-700020</b>
3.	URL of website <b>Not applicable</b>
4.	Details of place where majority of fixed assets are located <b>Not applicable</b>
5.	Installed capacity of main products/ services <b>The Company is involved in Consultancy Services</b>
6.	Quantity and value of main products/ services sold in last financial year <b>F.Y: 2022-23 Total Income : NIL Operating Revenue : NIL</b>
7.	Number of employees/ workmen <b>NIL</b>
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: <b>Email for correspondence: spashmarketingcprp0124@gmail.com</b>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: <b>Email for correspondence: spashmarketingcprp0124@gmail.com</b>
10.	Last date for receipt of expression of Interest <b>15th March, 2024</b>
11.	Date of issue of provisional list of prospective resolution applicants <b>25th March, 2024</b>
12.	Last date for submission of objections to provisional list <b>30th March, 2024</b>
13.	Date of issue of final list of prospective resolution applicants <b>09th April, 2024</b>
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants <b>14th April, 2024</b>
15.	Last date for submission of resolution plans <b>14th May, 2024</b>
16.	Process email to submit Expression of Interest: <b>spashmarketingcprp0124@gmail.com</b>

Sd/  
**Anal Basu,**  
**Resolution Professional**

IBBI Registration no.: IBBI/PA-001/IP-P-02436/2021-2022/13742  
27, Haladhar Barham Lane, Kolkata-700012  
For Spasht Marketing Private Limited

Date : 01.03.2024  
Place : Kolkata

  
**ANAL BASU**  
Interim Resolution Professional /  
Resolution Professional  
IBBI / IPA-001/IP-P02436/  
2021-2022/13742